

(b) Permission was accorded either because the M.P. did not want to maintain a car any longer or because the car did not render service efficient enough to enable the M.P. to discharge his public duties satisfactorily. Government does not maintain list of M.P.s who, in fact, sold the cars in pursuance of permission given.

**Rohilkhand Postal Division**

8953. SHRI MOHAN SWARUP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in Rohilkhand Postal Division in Uttar Pradesh Circle, a number of highway robberies pertaining to Postal Department as well as of fraudulent withdrawals from Postal Saving Bank have occurred during the last financial year,

(b) if so, the facts thereof; and

(c) what action has been taken by Government in this regard?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA). (a) There was one case of highway robbery in which a Cash Overseer was looted on way to Bareilly Head Office and there were two cases of suspected fraudulent withdrawals from the Saving Bank accounts, one at Allapur Post Office (Padaun) and the other at Bareilly Head Office during the last financial year.

(b) In the highway robbery case an amount of Rs. 18147/- was looted from the custody of Shri Ahmed Bux Cash Overseer, Bareilly Head Office between Air Force Station Post Office and Izatnagar, when he was carrying the amount to Bareilly Head Office. In the Allapur case, the Subpostmaster of that office is suspected to have forged the signature of the depositor Shri Banwari Lal Saxena or obtained

his signature on blank form of application and made fraudulent withdrawal of Rs. 11668/-.

In the Bareilly Head Office case Shri R. K. Dhusia, L. D. C. of Savings Bank Control Organisation is suspected in the fraudulent withdrawal of Rs. 19779.02 in the Account No. 164360.

(c) All these cases were reported to the police. In the robbery case three persons have been arrested and challaned. In the two alleged Savings Bank fraud cases police investigations are in progress and two employees of the Department have been suspended on the basis of departmental enquiries.

**Difference in Grades of Draftsman in Survey of India**

8954. SHRI MADHURYA HALDAR: Will the Minister of PLANNING be pleased to state:

(a) whether there is difference in Grades of Draftsman, Division I and others holding charges of Drawing Sections as Section Officers in the Survey of India;

(b) if so, the reasons therefor; and

(c) steps proposed to be taken to remove this difference?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Normally, Draftsman Division I are placed in-charge of Drawing Sections in the Survey of India. However, in the exigencies of service, it may sometimes become necessary to put other officers belonging to higher, equivalent or even lower grades in temporary or current charge of these sections.

(c) Does not arise.